

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2106

ANSWERED ON:06.08.2010

CONSTRUCTION OF HYDRO POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to construct a number of hydro power projects on the river Ganga and its tributaries in the country;
- (b) if so, the details thereof along with the total number of proposals for the construction of hydro power projects under consideration of the Government;
- (c) whether any likely adverse impact of these projects on the different aspects of the river Ganga and the ecological surroundings has been taken into consideration;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective measures taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Seven schemes with an aggregate installed capacity of 2135 MW, duly concurred by the Central Electricity Authority (CEA) are under various stages of construction on the river Ganga and its tributaries. The details are given in Annex-I.

In addition, Detailed Project Report (DPR) for construction of 11 hydro power projects on the river Ganga and its tributaries were received in the CEA for concurrence, out of which 8 have been concurred by the CEA and the remaining 3 are under examination. However, none of the concurred projects have been taken up for execution so far, for want of various clearances, particularly forest / environment clearances. The details of these 11 projects are given at Annex-II.

(c) & (d): The project developers are required to carryout Environment Impact Assessment (EIA) and Environment Management Plan (EMP) studies in connection with the impact on Environment. On the basis of these studies environment clearance is given by Ministry of Environment & Forests (MoEF). Similarly forest clearance is also provided by MoEF taking into consideration the impact on forest area.

(e) : The Government has constituted the National Ganga River Basin Authority (NGRBA) for taking measures for effective control of pollution and conservation of river Ganga due to various factors including construction of Hydro-electric Projects. The Prime Minister of India is the ex-officio Chairperson of the NGRBA.